

List of Cases where Case Management Hearing Took Place During the Month of January, 2022

Sl. No.	Court	District	Case No.	Year	Petitioner Name Vs Respondant Name	Advocate	Date of Registration	Date of Management Hearing			
								Witnesses of The parties to be Recorded	Recording Evidence	Framin g the Issue	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipore, Paschim Medinipore & Jhargram.	Money Suit/9/2021	2021	West Bengal Power Development Corporation limited Vs M/s Lokenath Eatate and Export Pvt. Ltd.	Siddhartha Swarup Panja	01-03-2021	Nil	Nil	Nil	03-02-2022
2			Arbit. Case/18/2021	2021	Merlin Projects Ltd. Vs Connaught Plaza Restaurants Pvt. Ltd.	Saptarshi Dutta	25-08-2021	Nil	Nil	Nil	11-02-2022
3			Title Suit/7/2021	2021	SVF Entertainment Pvt. Ltd. Vs Venus Worldwide Entertainment Pvt. Ltd.	Sayantani Das	15-03-2021	Nil	Nil	Nil	19-01-2022
4			Arbit. Case/9/2020	2020	Petrofarms Ltd. Vs Sk. Najir Hosain	Brojen Sil	01-02-2020	Nil	Nil	Nil	27-01-2022

5			Title Suit/28/2021	2021	SVF Entertainment Pvt. Ltd. Vs M/s Eskay Video Private Limited	Sayantee Datta	23-12-2021	Nil	Nil	Nil	27-01-2022
6			Title Suit/27/2021	2021	LINC LIMITED Vs Unomax Pens and Stationery Private Limited	Kironjit B. Majumder	22-12-2021	Nil	Nil	Nil	25-01-2022
7			Money Suit/1/2022	2022	M/s India Power Corporation Ltd. Vs SBICAP Trustee Company Ltd.	Sayantani Das	03-01-2022	Nil	Nil	Nil	01-02-2022
8	Commercial Court at Asansol	Paschim Bardhaman	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9			Title Suit- 39	2019	Solar Industries India Ltd Vs Coal India ltd and others	Rajesh Chowdhury	16-08-19	No	No	No	11-02-22
10			Title Suit- 9	2020	R A Parfumery works pvt ltd Vs Kapildev Gupta	Parashar Baidya	04-07-20	No	No	No	10-03-22
11			Title Suit- 14	2021	Interminable commodoty management India pvt ltd Vs West Bengal power development corpn ltd	Dipak Mukhejee	03-06-21	No	No	No	22-03-22

